

ORISSA HIGH COURT

FILING REPORT AS ON :30/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/32686/2024	KARTIK MAJHI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	DHARMABANDHA PS /98 /2024) //	AOD20240000391C202400105
2	D-BLAPL/32688/2024	SAHITYA BEHERA @KANHA VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA P.S. /351 /2023) //	AOR20220001247C202400011
3	D-BLAPL/32689/2024	SAMIRAN SNIGDHA SAHOO@SAMIR @ ALOK VS STATE OF ODISHA	DEVASHIS PANDA VS	PIPLI /291 /2023) //	AOR20220001247C202400012
4	D-BLAPL/32690/2024	B.K. BISHESWAR SADANGI @AKASH VS STATE OF ODISHA	DEVASHIS PANDA VS	NAUGAON /247 /2022) //	AOR20220001247C202400013
5	D-BLAPL/32695/2024	SALPU SIRIKA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	NARAYANPATNA /100 /2024) //	
6	D-BLAPL/32701/2024	ANI HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /32 /2022) //	
7	D-BLAPL/32702/2024	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI SADAR /97 /2024) //	
8	D-BLAPL/32704/2024	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI SADAR /94 /2024) //	
9	D-BLAPL/32709/2024	PHILIP MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GUDARI /94 /2024) //	
10	D-BLAPL/32713/2024	RAMESWAR PODDAR VS REPUBLIC OF INDIA	SATYA RANJAN MULIA VS	/ /0) //	
11	D-BLAPL/32721/2024	PRAVAKAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /203 /2024) //	AOR20220001297C202400092

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12	D-BLAPL/32724/2024	PRAHALLAD SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /203 /2024 () //	AOR20220001297C202400093
13	D-BLAPL/32725/2024	RANJIT PATIKAR @ JANDA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH /533 /2024 () //	
14	D-BLAPL/32726/2024	PRAKASH KHATUA @ MANU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BADABAZAR /145 /2023 () //	
15	D-BLAPL/32729/2024	PRASANTA SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BADABAZAR /145 /2023 () //	
16	D-BLAPL/32731/2024	PRASANT DAS VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BEGUNIAPADA /262 /2024 () //	
17	D-BLAPL/32734/2024	BHIMASENA MAHARANA VS STATE OF ODISHA	SUBHRA NARAYAN GAYA VS	CAPITAL P.S. /324 /2024 () //	
18	D-BLAPL/32736/2024	ABHISHEK KATARIA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 () //	
19	D-BLAPL/32738/2024	SUBHASH KUMAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	G.R.P.S.,SAMBALPUR /138 /2024 () //	
20	D-BLAPL/32742/2024	PARVEJ AHMED @ PARBHEJ VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 () //	
21	D-BLAPL/32745/2024	BHARAT KHADA VS STATE OF ODISHA	SAMBIT BISWAL VS	/ /0 () //	
22	D-BLAPL/32747/2024	ARFAN ALLI VS STATE OF ODISHA	KASHINATH PATTANAİK VS	KHUNTUNI /190 /2023 () //	
23	D-BLAPL/32754/2024	PRASANTA SWAIN @ KALIA SWAIN	BIDESHI KUMAR GHADEI	MALGODOWN /227 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/32756/2024	MEGHANAND CHHATRIA	BYOMOKESH SAHOO	GOVINDPUR /55 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/32757/2024	SUSHANTA BARIK	SWAYAMPRAVA DASH	INDUASTRIAL,NISA /301 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/32758/2024	SURIYA KANTA SAHOO @ SURYA NARAYAN SAHOO	AKTI PRASAD DAS	KHANDAGIRI P.S. /631 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/32761/2024	MITHUN BISWAS	BASUDEV PUJARI	MALKANGIRI /188 /2022	AOD20240000239C202400031
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/32764/2024	SIMANCHAL SAHU @ KUNA SAHU	CHANDAN SAMANTARAY	KASINAGAR /107 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/32766/2024	KESHAB BAGHAR	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/32767/2024	MANORANJAN KAMILA	AMULYA RATNA PANDA	BALASORE TOWN /182 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/32777/2024	TIROJ @ RAJENDRA PRADHAN	LAXMINARAYAN PATEL	JHARSUGUDA /566 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/32782/2024	RAJU @ RAJU BAGRI	ALOK KUMAR KAR	PIPLI /298 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/32787/2024	RAJU @ RAJU BAGRI	ALOK KUMAR KAR	PIPLI /113 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/32789/2024	HAPNA @ MAHATA KISKU	DALIRANI BEHURAY	SPL.TASK FORCE /31 /2022	
		VS	VS	()	

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35	D-BLAPL/32792/2024	STATE OF ODISHA GANESH PELNAL @ PELMAL VS	DIPTI RANJAN BHOKTA VS	// JEYPORE SADAR /165 /2023 ()	
36	D-BLAPL/32794/2024	STATE OF ODISHA SK.RIJAJUDDIN @ RIYAZUDDIN VS	AKSHAYA KUMAR SAHOO VS	// BHADRAK TOWN /387 /2024 ()	
37	D-BLAPL/32797/2024	STATE OF ODISHA ROSAN MAGDHA @ ROSAN VS	PRADIP MOHANTY VS	// BHASMA /119 /2023 ()	
38	D-BLAPL/32800/2024	STATE OF ODISHA SAFI BULA KHAN VS	TUKUNA KUMAR MISHRA VS	// RAIGHAR /90 /2023 ()	
39	D-BLAPL/32803/2024	STATE OF ODISHA PARIKHITA HARJAN VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /107 /2024 ()	
40	D-BLAPL/32804/2024	STATE OF ODISHA TIKERAM BEHERA VS	ABHAYA KUMAR PARIDA VS	// / /0 ()	
41	D-BLAPL/32805/2024	STATE OF ODISHA NILI DAS VS	KABIRAJ PRADHAN VS	// NACHUNI /11 /2023 ()	
42	D-BLAPL/32810/2024	STATE OF ODISHA SURESH ROUT VS	SEVATI SOREN VS	// RENGALI /82 /2023 ()	
43	D-BLAPL/32811/2024	STATE OF ODISHA SRITAM PAHAN @ SRITAMA PAHAN @ SONU VS	BHABANI SHANKAR DASPARIDA VS	// KHALLIKOTE /414 /2024 ()	
44	D-BLAPL/32812/2024	STATE OF ODISHA SK AJHARUDDIN VS	SUSANTA KUMAR BARAL VS	// BADAMBADI /434 /2023 ()	AOR20220001297C202400094
45	D-BLAPL/32817/2024	STATE OF ODISHA BIKRAM BISWAS @ SADHAN BISWAS VS	MAMATA MISHRA VS	// MALKANGIRI /477 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/32821/2024	BIRANCHI NAYAK VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	SARANAKUL /67 /2023 () //	
47	D-BLAPL/32827/2024	ROHIT KUMAR NETAM @ DHRU VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	DHARMABANDHA PS /98 /2024 () //	AOD20240000391C202400106
48	D-BLAPL/32835/2024	BIKASH HARIJAN VS STATE OF ODISHA	BASUDEV MISHRA VS	NABARANGAPUR TOWN /216 /2024 () //	
49	D-BLAPL/32839/2024	SUDAM SANDHA VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /229 /2024 () //	
50	D-BLAPL/32842/2024	ABHISEK BHOI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIR FIELD P.S. /29 /2024 () //	
51	D-BLAPL/32846/2024	BHISMA DEEP VS STATE OF ODISHA	JIBAN RANJAN DASH VS	JUNAGARH /281 /2024 () //	
52	D-BLAPL/32850/2024	DENZO @ LALENG ZAUVA KAIPENG @ KALPENG VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFENCES /111 /2024 () //	
53	D-BLAPL/32853/2024	BASANTA MAJHI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CHHENDIPADA /56 /2013 () //	
54	D-BLAPL/32856/2024	PURNA CHANDRA PALEI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHARATPUR PS /702 /2024 () //	
55	D-BLAPL/32857/2024	BISWA BIJAYA SINGH VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /641 /2024 () //	
56	D-BLAPL/32859/2024	NABIN LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /162 /2023 () //	
57	D-BLAPL/32864/2024	SANJAY NAHAK @ GUNDA	ADYASIDHI MISHRA	KUNDHEIGOLA /200 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/32866/2024	SANKAR ACHARYA	ADYASIDHI MISHRA	KUNDHEIGOLA /200 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/32867/2024	ALOK MALLIK @ ALOK MALIK	JYOTIRMAYA SAHOO	KABISURYANAGAR /467 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/32868/2024	SUNIL MAHARANA @ SONI	ADYASIDHI MISHRA	KUNDHEIGOLA /200 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/32871/2024	SABYASACHI PANDA @ SARAT @ SUNIL	SUJATA JENA	GUDARI /85 /2001	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/32882/2024	YOGANANDA PADHAN	JYOTIRMAYA SAHOO	BARGARH /533 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/32884/2024	NITESH KUMAR	DIBYA JYOTI SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMAPL/45970/2024	STATE OF ODISHA	SAMAPIKA MISHRA,A.S.C	//	LOD20240000172C202400250
		VS	VS	()	
		RUSHIMANI SAHU		//	
65	D-CMAPL/45997/2024	UNION OF INDIA	ADV.	//	
		VS	VS	()	
		SANJU GHADAI		//	
66	D-CMAPL/46117/2024	MINA MOHANTY	DIPTENDU SUNDAR RAY	//	
		VS	VS	()	
		THE B.M, HDFC STANDRAD INSURANCE CO. LTD., BALASORE		//	
67	D-CMAPL/46140/2024	D.M., NEW INDIA ASSURANCE CO.LTD,CUTTACK	ADV.	//	
		VS	VS	()	
		CHANDRAKANTA NAYAK		//	
68	D-CMP/45980/2024	CHITTARANJAN MAHAKHUD	LAXMAN PRADHAN	//	
		VS	VS	()	

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69	D-CMP/46037/2024	SNEHANJALI MAHAKHUD @ KABI SUBODH CHANDRA MANDAL VS GOURANGA CHARAN SWAIN	JNANA RANJAN KAR VS	// // 0	
70	D-CMP/46089/2024	PRAFULLA MALLICK VS BIJAYA MALLICK	SANJAY KUMAR BEHERA VS	// // 0	
71	D-CMP/46093/2024	SULOCHANA BARIK VS DURYODHAN NAYAK	PRAVAT RANJAN SUTAR VS	// // 0	
72	D-CMP/46114/2024	SOURAJYA PRADHAN @ SWARAJYA PRADHAN VS COLLECTOR,NAYAGARH	DAYANANDA MOHAPATRA VS	// // 0	
73	D-CMP/46132/2024	KAILASH CHANDRA DAS VS BHAGIRATHI NAYAK	SRINIBASH SATAPATHY VS	// // 0	
74	D-CMP/46137/2024	BIKASH KUMAR BOHIDAR VS BIRAJA NANDINI KUAR	AMIT PRASAD BOSE VS	// // 0	
75	D-CMP/46141/2024	MIRARANI FULLANTON VS PRADIPTA FULLANTON	AMIT PRASAD BOSE VS	// // 0	
76	D-CMP/46144/2024	SANTOSH KUMAR PANDA VS KULAMANI PANDA	NIROD KUMAR SAHU VS	// // 0	
77	D-CMP/46148/2024	BIJAY KUMAR MAHANTA VS BASANTI MAHANTA	AJODHYA RANJAN DASH VS	// // 0	
78	D-CMP/46175/2024	JAGABANDHU SWAIN VS RANJUBALA DEI	BIBEKANANDA BHUYAN VS	// // 0	
79	D-CMP/46193/2024	SRIDHAR PRADHAN VS KAILASH CHANDRA ROUT	SANJIB KUMAR BHANJADEO VS	// // 0	

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80	D-CONTC/45995/2024	PRADEEPTA KUMAR MOHANTY VS SUSHIL KUMAR LOHANI, I.A.S,	ADV. VS	// 0	
81	D-CONTC/46001/2024	NIHAR RANJAN SAMAL VS KRUSHNA CHANDRA NAYAK, O.E.S,	ADV. VS	// 0	
82	D-CONTC/46006/2024	KALI CHARAN PALTASINGH VS SURENDRA KUMRA, I.A.S,	S.S.MOHAPATRA VS	// 0	
83	D-CONTC/46033/2024	RAJENDRA PRASAD BOSE VS USHA PADHEE, I.A.S,	ADV. VS	// 0	
84	D-CONTC/46036/2024	LINGARAJ GADANAYAK VS SAMBIT KUMAR PANDA, ZONAL BUSINESS HEAD, TATA MOTORS FINANCE LTD,	ADV. VS	// 0	
85	D-CONTC/46057/2024	BIDYUTANANDA BASTIA VS ARAVINDA AGARWAL, COMM.-CUM- SECRETARY	SUHANT KUMAR MISHRA VS	// 0	
86	D-CONTC/46095/2024	HEMANTA KUMAR PATTNAIK VS SALINI PANDIT, IAS	ADV. VS	// 0	
87	D-CONTC/46121/2024	ANNADA BIJAY PATTANAYAK VS PREMJIT NAYAK, OAS	ADV. VS	// 0	
88	D-CONTC/46126/2024	GANESWAR SAHOO VS ASWARTHY S., IAS	DEBASIS ROUT VS	// 0	
89	D-CONTC/46130/2024	MUSA BARIK VS SOMESH KUMAR UPADHYAY, IAS	DAYANIDHI MISHRA VS	// 0	
90	D-CONTC/46151/2024	MANOJ KUMAR PRADHAN VS DEO RANJAN KUMAR SINGH, COMM.-CUM-SECY, REVENUE AND DISASTER	PRASHANTA KUMAR DAS VS	// 0	
91	D-CONTC/46153/2024	SAKUNTALA DEI	PRASHANTA KUMAR DAS	//	

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		VS	VS	()	
92	D-CONTC/46156/2024	DEO RANJAN KUMAR SINGH, COMM.-CUM-SECY, REVENUE AND DISASTER AJAYA KUMAR PANDA	PRASHANTA KUMAR DAS	//	
		VS	VS	()	
93	D-CONTC/46172/2024	DEO RANJAN KUMAR SINGH, COMM.-CUM-SECY, REVENUE AND DISASTER ATC LOGISTIC CO.	ADV.	//	
		VS	VS	()	
94	D-CRLA/32698/2024	SACHIN PILLAI, MD AND CEO, HINDUJA LEYLAND FINANCE LTD. BHASKAR BISWAL	DEEPANKAR PANIGRAHY	PARLAKHEMUNDI /8 /2020	
		VS	VS	()	
95	D-CRLA/32733/2024	STATE OF ODISHA MILAN KUMAR SWAIN	MANAS KUMAR CHAND	HINJILI /141 /2022	
		VS	VS	()	
96	D-CRLA/32744/2024	STATE OF ODISHA MANGULI BHUMIA	ARUN KUMAR MISHRA	//	
		VS	VS	()	
97	D-CRLA/32751/2024	STATE OF ODISHA MOTIRAM BHATRA	SAROJ KUMAR ROURAY	NABARANGAPUR TOWN /29 /2014	AOD20240000656C202400009
		VS	VS	()	
98	D-CRLA/32843/2024	STATE OF ODISHA MADHUSUDAN MURMU	SOUGAT DASH	KHANTAPADA /70 /2022	
		VS	VS	()	
99	D-CRLMA/32823/2024	STATE OF ODISHA KIRAN SIPKA	JNYANANANDA PANDA	GOLAMUNDA /166 /2024	
		VS	VS	()	
100	D-CRLMC/32697/2024	SURENDRA KUMAR KATA DUTIA RAJHANS	DILIP KUMAR SAHU	//	
		VS	VS	()	
101	D-CRLMC/32700/2024	SUSANTA KUMAR PANDA JAGANNATH KUMAR PADHI	S.S.RAY (2)	BAIDYANATHPUR /608 /2023	
		VS	VS	()	
102	D-CRLMC/32703/2024	STATE OF ODISHA BIJAY ROUT	BIBEKANANDA BHUYAN	//	
		VS	VS	()	

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103	D-CRLMC/32706/2024	DILLIP KUMAR NAYAK BIJAY ROUT VS	BIBEKANANDA BHUYAN VS	// /0 ()	
104	D-CRLMC/32707/2024	DILLIP KUMAR NAYAK BIJAY ROUT VS	BIBEKANANDA BHUYAN VS	// /0 ()	
105	D-CRLMC/32708/2024	DILLIP KUMAR NAYAK BIJAY ROUT VS	BIBEKANANDA BHUYAN VS	// /0 ()	
106	D-CRLMC/32710/2024	DILLIP KUMAR NAYAK BIJAY ROUT VS	BIBEKANANDA BHUYAN VS	// /0 ()	
107	D-CRLMC/32711/2024	DILLIP KUMAR NAYAK BIJAY ROUT VS	BIBEKANANDA BHUYAN VS	// /0 ()	
108	D-CRLMC/32712/2024	DILLIP KUMAR NAYAK BIJAY ROUT VS	BIBEKANANDA BHUYAN VS	// /0 ()	
109	D-CRLMC/32715/2024	DILLIP KUMAR NAYAK NARESH MAJHI VS	PRAJIT KUMAR PRADHAN VS	// BARKOTE /231 /2020 ()	
110	D-CRLMC/32718/2024	STATE OF ODISHA BAIKUNTHA NATH PATRA VS	BADAL KUMAR BEHERA VS	// // ()	AOR20220001087C202400093
111	D-CRLMC/32722/2024	KAMALINI GHADEI BISWAJIT BARIK VS	RAMESH CHANDRA MAHARANA VS	// NIALI /281 /2022 ()	
112	D-CRLMC/32730/2024	STATE OF ODISHA NABAKISHOR NAIK VS	MANAS KUMAR CHAND VS	// JUJUMURA /102 /2024 ()	
113	D-CRLMC/32752/2024	STATE OF ODISHA JOGENDRA BISWAL VS	PARTHA SARATHI NAYAK VS	// ANGUL TOWN /408 /2019 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/32762/2024	CH. TRINATH VS STATE OF ODISHA	BANSHIDHAR BAUG VS	GOLANTHARA (BERHAMPUR) /182 /2017 () //	AOR20220002374C202400004
115	D-CRLMC/32771/2024	PRADEEP KUMAR DEEP@PRADIP DIP VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	TITILAGARH /454 /2022 () //	
116	D-CRLMC/32776/2024	SANIA@DEBASIS DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	LALBAG /206 /2021 () //	
117	D-CRLMC/32793/2024	SIBA PRASAD MOHALIK@SIBA MOHALIK VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	UDITNAGAR /68 /2018 () //	
118	D-CRLMC/32799/2024	KRUSHNA @ SAGAR MAIRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /16 /2011 () //	
119	D-CRLMC/32802/2024	AMRIT ANANDA DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //	
120	D-CRLMC/32807/2024	KRUSHNA @ SAGAR MAIRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 () //	
121	D-CRLMC/32819/2024	PUREN PADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	LOISINGHA(BOLANGIR) /44 /2021 () //	
122	D-CRLMC/32822/2024	AMIT SHARMA VS STATE OF ODISHA	RITA SINGH VS	MANGALA BAG /152 /2024 () //	
123	D-CRLMC/32828/2024	NABA KUMAR RAY VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	/ /0 () //	
124	D-CRLMC/32831/2024	PRAMILA BEHERA VS SITAL CHANDRA MAITY	ABHIJIT PATI VS	// () //	AOR20220002374C202400005
125	D-CRLMC/32832/2024	RAKESH MAHATO @ RAKESH KUMAR MAHATO	RAMESH AGARWAL	BISRA /173 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/32838/2024	LAMBODAR PATRA	JAYANTA KUMAR MAJHI	BALASORE SADAR /191 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/32845/2024	PRADEEP KUMAR ROUT	ASHOK KUMAR BEHERA	BINJHARPUR /417 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/32847/2024	BYOMEKESH RATH@BABU	SATYANARAYAN MOHAPATRA	GOSANINUAGAM /18 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/32851/2024	SANJAY BANSAL	SOUMIK SPANDAN TRIPATHY	CUTTACK VIGILANCE /25 /2010	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
130	D-CRLMC/32855/2024	DEBESH SHARMA@DAVESH KUMAR SHARMA	SUSHANTA KUMAR PRADHAN	/ /0	
		VS	VS	()	
		DIPTEE SHARMA@DIPTI SHARMA		//	
131	D-CRLMC/32861/2024	NIRA@NIRANJAN SWAIN	KURESH PRASAD DASH	BADAGADA /30 /1994	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/32863/2024	SUNIL DORA	MANORANJAN PADHI	ODAGAON /222 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/32870/2024	RAKESH ROUT	BYOMAKESH TRIPATHY	MAHILA P.S. BUXIBAZAR /121 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/32873/2024	BHARATA JENA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/32877/2024	SITARAM GOUDA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/32885/2024	CHIRANJIBI SAHU	SULOCHANA PATRO	/ /0	
		VS	VS	()	

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137	D-CRLMC/32886/2024	STATE OF ODISHA SUNIL DIGAL VS	DIBYAJYOTI SAHOO VS	// PHULBANI TOWN /212 /2018 ()	
138	D-CRLMP/32694/2024	STATE OF ODISHA CHITTA RANJAN SWAIN VS	PRIYA RANJAN SINGH VS	// MAHILA P.S. BUXIBAZAR /27 /2024 ()	
139	D-CRLMP/32699/2024	STATE OF ODISHA DHIRENDRA SAHOO VS	BIBHU PRASAD MOHANTY VS	// MANCHESWAR P.S. /321 /2022 ()	
140	D-CRLMP/32739/2024	STATE OF ODISHA SASMITA MOHANTY VS	BIBHUNANDAN NAYAK VS	// /0 ()	
141	D-CRLMP/32748/2024	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	SASHIBHUSAN DAS VS	// SAHADEV KHUNTA /336 /2023 ()	
142	D-CRLMP/32808/2024	SUBHASHREE MAJHI RENUBALA PAHI VS	BISWAJIT NAYAK VS	// PANIKOILI /384 /2024 ()	
143	D-CRLMP/32809/2024	STATE OF ODISHA HARISHANKAR ROUT @ LITU VS	PRADEEP KUMAR DAS VS	// ANGUL TOWN /1018 /2020 ()	AOR20220001207C202400019
144	D-CRLMP/32813/2024	STATE OF ODISHA BAIKUNTHA NAIK VS	SURYA KANTA PRADHAN VS	// /0 ()	
145	D-CRLMP/32825/2024	STATE OF ODISHA SRIKANT KUMAR DASH VS	SUSANTA KUMAR NAYAK VS	// /0 ()	
146	D-CRLMP/32834/2024	STATE OF ODISHA REBATI SAHOO VS	RAKESH KUMAR ROUSTRAY VS	// GHATAGAON /1 /2023 ()	
147	D-CRLMP/32837/2024	STATE OF ODISHA PRAGYAN PARAMITA PANDA VS PRINCIPAL SECY., HOME DEPT.	RAKESH KUMAR ROUSTRAY VS	// /0 () //	

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148	D-CRLMP/32841/2024	BILASINI MALLICK VS STATE OF ODISHA	PRATIK DASH VS	// () //	
149	D-CRLMP/32860/2024	MANGARAJ JENA VS DEPUTY COMMISSIONER OF POLICE, BBSR	NIRANJAN PANDA VS	// () //	
150	D-CRLMP/32883/2024	BASANTA KUMAR SAHU VS STATE OF ODISHA	KURESH PRASAD DASH VS	BUGUDA /452 /2024 () //	
151	D-CRLREV/32691/2024	NARESH CHANDRA BHANJA VS STATE OF ODISHA	SWAPNIL ROY VS	BHUBAN /234 /2018 () //	AOR20220001600C202400076
152	D-CRLREV/32728/2024	ASHOK KUMAR DAS VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	BALASORE VIGILANCE /29 /2003 () //	
153	D-CRLREV/32743/2024	PRAMODA KUMAR KADAMASINGH VS STATE OF ODISHA(VIG.)	JANMEJAYA KATIKIA VS	VIGILANCE PS (BERHAMPUR) /26 /2015 () //	
154	D-FAO/45990/2024	NRUTYA CHANDRA PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //	
155	D-MACA/46005/2024	SARITA BEHERA VS SANTOSH PRASAD KUSHWAHA	BIRANCHI NARAYAN RATH VS	// () //	
156	D-MACA/46016/2024	SUKANTI HARIJAN VS P.MOHAN RAO	RAJIB LOCHAN PATNAIK VS	// () //	
157	D-MACA/46019/2024	MANJULA SAHOO VS DILLIP KUMAR BEHERA	RAMESH CH. BEHERA VS	// () //	
158	D-MACA/46177/2024	CHOLAMANDALAM GENERAL INSURANCE CO. LTDA VS GANESH TUDU	ABBRALI KHAN VS	// () //	
159	D-MATA/46064/2024	KAMIS HASAN	SHAIK ABDUL NAYEEM	//	

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		VS	VS	0	
		MUNAN ARA BEGUM		//	
160	D-MATA/46098/2024	ASHOK KUMAR SAHOO	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		GOMATI JENA		//	
161	D-MATA/46154/2024	ANIMA RANI @ ANIMA RANI BEHERA	PRASANTA KUMAR JENA	//	
		VS	VS	0	
		PRASANNA KUMAR BEHERA		//	
162	D-MATA/46167/2024	CH. RITA PATRO	GOURI MOHAN RATH	//	
		VS	VS	0	
		CH.BHASKAR PATRO		//	
163	D-RPFAM/46023/2024	SUDHANSU KUMAR PARIDA	RANJIT MOHANTY	//	
		VS	VS	0	
		SNIGDHARANI BARIK		//	
164	D-RPFAM/46174/2024	SHYAM SUNDAR SWAIN	BYOMAKESH TRIPATHY	//	
		VS	VS	0	
		PRANAMITA BASTIA		//	
165	D-RSA/46159/2024	MANASH RANJAN SAHOO	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		MINAKSHI SAHOO		//	
166	D-RSA/46160/2024	BATA MALLIK	SOUMYA RANJAN PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-RSA/46165/2024	SOVARANI SAHOO	AJODHYA RANJAN DASH	//	
		VS	VS	0	
		MINAKSHI SAHOO		//	
168	D-RVWPET/46047/2024	SUSANTA MUKHERJEE	RAMAKANTA SARANGI	//	
		VS	VS	0	
		UNION OF INDIA		//	
169	D-RVWPET/46136/2024	M/S. SRI GOPAL STORE,SAMBALPUR	ADV	//	AOR20220001352C202400062
		VS	VS	0	
		ASSESSING OFFICER ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI		//	
170	D-RVWPET/46180/2024	DEBANANDA PATNAIK	JANMEJAYA KATIKIA	//	
		VS	VS	0	

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171	D-TRP(C)/46051/2024	STATE OF ODISHA ARUN KUMAR SINGH VS UNION OF INDIA	ASHWINI KUMAR DAS VS	// // 0 //	
172	D-TRP(C)/46173/2024	ASMITA BAGH VS BIBHUTI BHUSAN NAYAK	KURESH PRASAD DASH VS	// 0 //	
173	D-WA/45967/2024	STATE OF ODISHA VS DR. KAMALA AGRAWAL	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //	LOD20240000200C202400177
174	D-WA/45989/2024	STATE OF ODISHA VS RAMANI MAHAPATRA	SANGRAM JENA, A.G.A VS	// 0 //	LOD20240000200C202400180
175	D-WA/46000/2024	STATE OF ODISHA VS PITAMBAR PRASAD MISHRA	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //	LOD20240000172C202400256
176	D-WA/46013/2024	STATE OF ODISHA VS BANSHIDHAR SAHU	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //	LOD20240000172C202400257
177	D-WA/46014/2024	STATE OF ODISHA VS AMULYA KUMAR ROUT	DEBASIS NAYAK, A.G.A. VS	// 0 //	LOD20240000200C202400181
178	D-WA/46022/2024	GIRISH CHANDRA NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
179	D-WA/46054/2024	STATE OF ODISHA VS DR SRUSTIDHAR PARHI	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //	LOD20240000194C202400204
180	D-WA/46055/2024	STATE OF ODISHA VS SRINIBASH TRIPATHY	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202400258
181	D-WA/46056/2024	STATE OF ODISHA VS JOGESWAR MOHANTA	LALATENDU SAMANTARAY,A.G.A VS	// 0 //	LOD20240000200C202400183

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182	D-WA/46059/2024	STATE OF ODISHA VS RAMA CHANDRA KISHAN	UTTAM KUMAR SAHOO,A.S.C VS	// ()	LOD20240000172C202400260
183	D-WA/46061/2024	STATE OF ODISHA VS ADITYA MOHAN SINGH DEO	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202400259
184	D-WA/46066/2024	STATE OF ODISHA VS SANJIB KUMAR SARAP	SASWAT DAS, A.G.A. VS	// ()	LOD20240000200C202400182
185	D-WA/46071/2024	CHANDAN KUMAR MAHAPATRA VS LOKANATH BHOI	BUDHADEV ROUSTRAY VS	// ()	
186	D-WA/46133/2024	GOVERNING BODY OF PALLISHREE WOMENS HIGH SCHOOL, VS STATE OF ODISHA	KUNAL KUMAR SWAIN, BALICHANDRAPUR VS	// ()	
187	D-WP(C)/45961/2024	RAJASHREE GOUDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()	AOR20230000802C202400035
188	D-WP(C)/45962/2024	AMULYA KUMAR PATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()	AOR20230000802C202400034
189	D-WP(C)/45963/2024	GAYATREE SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// ()	AOD20220003315C202400037
190	D-WP(C)/45964/2024	KRUPASINDHU JENA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// ()	AOD20220003315C202400036
191	D-WP(C)/45965/2024	SRIKANTA ROUT VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	// ()	AOD20240000656C202400008
192	D-WP(C)/45966/2024	TUSAR KANTA BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()	AOR20230000802C202400033
193	D-WP(C)/45968/2024	THE CHIEF EXECUTIVE , ODISHA RENEWABLE ENERGY DEVELOPMENT AGENCY	BYADAVULOMENSA	//	

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		VS	VS	()	
		APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY		//	
194	D-WP(C)/45969/2024	M/S. ORISSA STEVEDORES LTD.,CUTTACK	KAJAL SAHOO	//	
	WP(C)/26914/2024	VS	VS	()	
		PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BBSR		//	
195	D-WP(C)/45971/2024	JITENDRA KUMAR SAHU	SRINIVAS MOHANTY	//	AOR20230000802C202400032
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/45972/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	//	LOD20240000172C202400252
		VS	VS	()	
		RATNAKAR DAS		//	
197	D-WP(C)/45973/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	//	LOD20240000172C202400255
		VS	VS	()	
		JANARDAN MISHRA		//	
198	D-WP(C)/45974/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	//	LOD20240000194C202400202
		VS	VS	()	
		PURNA CHANDRA PANDA		//	
199	D-WP(C)/45975/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	//	LOD20240000194C202400203
		VS	VS	()	
		PURNA CHANDRA SAHOO		//	
200	D-WP(C)/45976/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	//	LOD20240000200C202400179
		VS	VS	()	
		KEDARNATH MALLIK		//	
201	D-WP(C)/45977/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	//	LOD20240000200C202400178
		VS	VS	()	
		SAMIR KUMAR ROUT		//	
202	D-WP(C)/45978/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	//	LOD20240000172C202400251
		VS	VS	()	
		GADADHAR PANDA		//	
203	D-WP(C)/45979/2024	JATI PADHAN	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/45981/2024	RAGHUNATH SATAPATHY	BIBHUTI BHUSAN NANDA	//	
		VS	VS	()	

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205	D-WP(C)/45982/2024	STATE OF ODISHA GOURI BALA BEURA VS	RANJAN KUMAR ROUT VS	// // 0	
206	D-WP(C)/45983/2024	STATE OF ODISHA MANISH KUMAR SAHU VS	RANJAN KUMAR ROUT VS	// // 0	
207	D-WP(C)/45984/2024	STATE OF ODISHA NIRANJAN KISHAN VS	BANSHIDHAR SATAPATHY VS	// // 0	
208	D-WP(C)/45985/2024	REGIONAL TRANSPORT OFFICER, ROURKELA MUKUNDA GOUDA VS	DEEPANKAR PANIGRAHY VS	// // 0	
209	D-WP(C)/45986/2024	STATE OF ODISHA PADMALAVA MOHANTY VS	SAROJ RANJAN SUBUDHI VS	// // 0	
210	D-WP(C)/45987/2024	STATE OF ODISHA LAXMIPRIYA SINGH VS	RAMESH CH. BEHERA VS	// // 0	
211	D-WP(C)/45988/2024	STATE OF ODISHA KAILASH CHANDRA NAYAK VS	BHAKTA RANJAN BARIK VS	// // 0	
212	D-WP(C)/45991/2024	STATE OF ODISHA ALOK KUMAR DAS VS	AUROVINDA MOHANTY VS	// // 0	
213	D-WP(C)/45992/2024	STATE OF ODISHA KRUSHNA CHANDRA BISWAL VS	PRAVAT KUMAR PANDA VS	// // 0	
214	D-WP(C)/45993/2024	STATE OF ODISHA M/S. KEYSTONE INFRA BUILD BILASPUR, BILASHPUR VS	BOUMIK SPANDAN TRIPATHY VS	// // 0	
215	D-WP(C)/45994/2024	UNION OF INDIA SUBUDHI BARIK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// // 0 //	

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216	D-WP(C)/45996/2024 WP(C)/26988/2024	M/S ABIRVAB STEEL PRODUCT, CUTTACK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
217	D-WP(C)/45998/2024 WP(C)/26910/2024	SUBHAM KUMAR DORA VS NATIONAL MEDICAL COMMISSION, NEW DELHI	DIGAMBARA MISHRA VS	// 0 //	
218	D-WP(C)/45999/2024	ANANTA KUMAR BAG VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
219	D-WP(C)/46002/2024	MURALIDHAR NAYAK VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //	
220	D-WP(C)/46003/2024	SIVERAM SAMAL VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
221	D-WP(C)/46004/2024	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
222	D-WP(C)/46007/2024	M/S SUSHRI TRADERS VS ADDI COMMISSIONER OF GOODS AND SERVICE TAX	UMESH CHANDRA BEHURA VS	// 0 //	
223	D-WP(C)/46008/2024	BHUBANESWAR DEHURY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
224	D-WP(C)/46009/2024	SOUBHAGYA KUMAR JENA VS THE BRANCH MANAGER, BANK OF BARODA, RENGALI, SAMBALPUR	BIKRAM CHANDRA GHADEI VS	// 0 //	
225	D-WP(C)/46010/2024	SAKAMBARI MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //	AOD20220003518C202400011
226	D-WP(C)/46011/2024	PUSPALATA JANI VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //	AOD20220003315C202400038
227	D-WP(C)/46012/2024	DEBARAJ SWAIN	SURYAKANTA DASH	//	AOR20220004106C202400027

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/46015/2024	M/S. CHAKADOLA SIZE TIMBER DEPO AND CHAKADOLA	DEBESHI CHANDRA BHASKARANAL	//	
		VS	VS	0	
		CT AND GST OFFICER, ANGUL		//	
229	D-WP(C)/46017/2024	PRASANTA KUMAR HOTA	DAYANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/46018/2024	DR JASOBANTA PATTANAİK	ASMIYA RANJAN MAJHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/46020/2024	MAA MANGALA SHG, MASABARI, NAYAGARH	JANMEJAYA KATIKIA	//	
	WP(C)/26939/2024	VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/46021/2024	HEMANTA KUMAR SENAPATI	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/46024/2024	SASWAT KUMAR BAGARTY	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/46025/2024	NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI	DEBESHI CHANDRA MOHANTY	//	
		VS	VS	0	
		NIHAR RANJAN SAHU		//	
235	D-WP(C)/46026/2024	PRADIP KUMAR CHAKRA	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/46027/2024	DR. SUSHREE SANGEETA KAR	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/46028/2024	THE NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI	DEBESHI CHANDRA MOHANTY	//	
		VS	VS	0	
		NIHAR RANJAN SAHU		//	
238	D-WP(C)/46029/2024	BHASKAR LUHA	SAURAV TIBREWAL	//	
		VS	VS	0	

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239	D-WP(C)/46030/2024	STATE OF ODISHA PRANAY KUMAR SINGH VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0	
240	D-WP(C)/46031/2024 WP(C)/26953/2024	STATE OF ODISHA JASOBANTA NAYAK VS	PRAVAT KUMAR MUDULI VS	// // 0	
241	D-WP(C)/46032/2024	STATE OF ODISHA SITA DAS VS	SAIBRATA RATH VS	// // 0	
242	D-WP(C)/46034/2024	AXIS BANK, DELTA COLONY BRANCH, BBSR BIDHU BHUSAN BISWAL VS	BRAJA MOHAN SARANGI VS	// // 0	
243	D-WP(C)/46035/2024	STATE OF ODISHA ARABINDA SAHOO VS	BRAJA MOHAN SARANGI VS	// // 0	
244	D-WP(C)/46038/2024	R.T.O,DHENKANAL MAMATA BAL VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202400052
245	D-WP(C)/46039/2024	BRANCH MANAGER, KALINGA GRAMAYA BANK BINDUSHREE BEHERA VS	BRAJA MOHAN SARANGI VS	// // 0	
246	D-WP(C)/46040/2024	R.T.O.NAYAGARH DOLA GOBINDA SAHOO VS	SIDHARTHA SWAIN VS	// // 0	
247	D-WP(C)/46041/2024	STATE OF ODISHA ARJUNA PARIDA VS	RAGHUNATH BISWAL VS	// // 0	
248	D-WP(C)/46042/2024	STATE OF ODISHA M/S QUALICUM SOLUTIONS PVT.LTD, KOLKATA VS	KANANBALA ROY CHOUDHURY VS	// // 0	
249	D-WP(C)/46043/2024	THE CHIEF COMMISSIONER OF CT AND GST, DR.ASHUTOSH SAHOO VS	ODISHA, CUTTACK SUBHADUTTA ROURTRAY VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/46044/2024	KRUSHNA CHANDRA PANIGRAHI VS DIRECTOR, ECHNICAL EDUCATION AND TRAINING, CUTTACK	ULLASH CHANDRA MOHANTY VS	// ()	
251	D-WP(C)/46045/2024	JYOSHNARANI PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()	
252	D-WP(C)/46046/2024	M/S. QUALICUM SOLUTIONS PVT.LTD VS THE CHIEF COMMISSIONER CT AND GST, ODISHA CUTTACK	KANANBALA ROY CHOUDHURY VS	// ()	
253	D-WP(C)/46048/2024	DILLIP KUMAR BARIK VS STATE OF ODISHA	BIMBISAR DASH VS	// ()	
254	D-WP(C)/46049/2024	SANJUKTA SAHOO VS STATE OF ODISHA	PANCHANAN SAHOO VS	// ()	
255	D-WP(C)/46050/2024	GOPINATH PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()	
256	D-WP(C)/46052/2024	BHASKAR CHANDRA SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// ()	
257	D-WP(C)/46053/2024	BINOD BIHARI TRIPATHY VS UMAMANI HOME CREATIONS PVT LTD,BHUBANESWAR	IN PERSON VS	// ()	AOR20230000376C202400001
258	D-WP(C)/46058/2024	PARESHNATH BEHERA VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// ()	AOR20230000010C202400124
259	D-WP(C)/46060/2024	SANTOSH KUMAR SAMANTARA VS TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA, CTC	SUKANTA KUMAR DALAI VS	// ()	AOD20240000306C202400079
260	D-WP(C)/46062/2024	SANJAY KUMAR PANDEY VS REGIONAL TRANSPORT OFFICER, SAMBALPUR	ASHOK KUMAR ROUT VS	// ()	AOD20220003081C202400006
261	D-WP(C)/46063/2024	MOHAN CHARAN SAHOO	AKSHAYA KUMAR NAYAK	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/46065/2024	SUDHANSUBALA TRIPATHY	SANDHYARANI PANI	//	AOR20230000010C202400126
		VS	VS	()	
		COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION		//	
263	D-WP(C)/46067/2024	NAYAN TARA NANDA	SANDHYARANI PANI	//	AOR20230000010C202400125
		VS	VS	()	
		COMMISSIONER CUM SECRETARY,DEPTT. OF HIGHER EDUCATION		//	
264	D-WP(C)/46068/2024	KALISHANKAR SAHOO	KANANBALA ROY CHOUDHURY	//	
		VS	VS	()	
		THE CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
265	D-WP(C)/46069/2024	TAPASWINI KAR	SANDHYARANI PANI	//	AOR20230000010C202400127
		VS	VS	()	
		THE COMMNR CUM SECY, DEPTT. OF HIGHER EDU, ODISHA		//	
266	D-WP(C)/46070/2024	AKHILA KISHORE MOHAPATRA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
267	D-WP(C)/46072/2024	SANGHAMITRA SENANI @ KAUDI	ASWINI KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/46073/2024	UPENDRA KUMAR MISHRA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/46074/2024	SANJAY KESHARI MOHAPATRA	NIRANJAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/46075/2024	SARAT KUMAR CHAND	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/46076/2024	MANJUSHREE ADHIKARI	DR. SIMANCHALLA RANJIT	//	
		VS	VS	()	
		TAHASILDAR BHUBANESWAR TAHASIL		//	
272	D-WP(C)/46077/2024	PRAMOD KUMAR ROUT	KUNAL KUMAR SWAIN	//	
		VS	VS	()	

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273	D-WP(C)/46078/2024	STATE OF ODISHA RAMAKANTA NAYAK VS	ADISHA MOHANTY VS	// // 0	
274	D-WP(C)/46079/2024	ADDL CHIEF SECY TO GOVT., FOREST AND ENVIRONMENT DEPT., BBSR AKSHYA KUMAR UDGATA VS	JYOTI RANJAN KHUNTIA VS	// // 0	
275	D-WP(C)/46080/2024	STATE OF ODISHA BINA NAIK VS	KUNAL KUMAR SWAIN VS	// // 0	
276	D-WP(C)/46081/2024	STATE OF ODISHA SANTOSH KUMAR SAHU VS	SURYAKANTA DWIBEDI VS	// // 0	
277	D-WP(C)/46082/2024	STATE OF ODISHA ARUN KUMAR JOSHI VS	KUNAL KUMAR SWAIN VS	// // 0	
278	D-WP(C)/46083/2024	STATE OF ODISHA ACHYUTANANDA SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
279	D-WP(C)/46084/2024	STATE OF ODISHA RAKESHA CHANDRA JENA VS	KUNAL KUMAR SWAIN VS	// // 0	
280	D-WP(C)/46085/2024	STATE OF ODISHA RANJIT KUMAR NAIK VS	KUNAL KUMAR SWAIN VS	// // 0	
281	D-WP(C)/46086/2024	STATE OF ODISHA GOPAL KRUSHNA SAHOO VS	LAXMIKANTA MOHANTY VS	// // 0	
282	D-WP(C)/46087/2024	STATE OF ODISHA AMRUT KUMAR DAS VS	JYOTI RANJAN KHUNTIA VS	// // 0	
283	D-WP(C)/46088/2024	STATE OF ODISHA HRUSHIKESH PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //	

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284	D-WP(C)/46090/2024	BIJAYA SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
285	D-WP(C)/46091/2024	RABINDRA KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
286	D-WP(C)/46092/2024	PRADIP KUMAR DAS MOHAPATRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
287	D-WP(C)/46094/2024	BHABANI SHANKAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
288	D-WP(C)/46096/2024	JAYKRUSHNA GHOSH VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
289	D-WP(C)/46097/2024 WP(C)/26974/2024	DR.SWARNAV PATNAIK VS UNION OF INDIA	M. S. RIZVI VS	// 0 //	
290	D-WP(C)/46099/2024	RUDRA PRASAD DASH VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0 //	
291	D-WP(C)/46100/2024	MURALIDHAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
292	D-WP(C)/46101/2024	BRAJA MOHAN BARAL VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0 //	
293	D-WP(C)/46102/2024	BIJAY KUMAR PRADHAN @ BIJAYA PRADHAN VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	// 0 //	
294	D-WP(C)/46103/2024	BAMADEV SANKHUAL VS STATE OF ODISHA	P ANUP DASH VS	// 0 //	AOD20220004458C202400005
295	D-WP(C)/46104/2024	DILLIP KUMAR DWARI	AMITABH PRADHAN	//	

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		VS	VS	0	
		COLLECTOR, JAGATSINGHPUR		//	
296	D-WP(C)/46105/2024	BHARATMATA SELF HELP GROUP, RADHABALLAVPUR, SUBHARAJ PRASAD, DHAMNAGAR	SUBHARAJ PRASAD	//	AOR20220001597C202400146
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/46106/2024	BASANTI RAUT	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/46107/2024	M/S.YATRI BHOJAN PRIVATE LTD, BBSR	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/46108/2024	RANASINGH MALLCIK	PRAHALLAD SAHU	//	
		VS	VS	0	
		STATE OF ORISSA		//	
300	D-WP(C)/46109/2024	PITABAS RATHA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/46110/2024	RANJIT PRADHAN	PRASANNA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/46111/2024	RABINDRANATH BEHERA	ULLASH CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/46112/2024	BIMAL KUMAR BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/46113/2024	BIJAYA MALLICK	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/46115/2024	SARAT CHANDRA PANDA	VIVEKANANDA JENA	//	
		VS	VS	0	
		UDAYA MOHANTY		//	
306	D-WP(C)/46116/2024	SURANI BARLA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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307	D-WP(C)/46118/2024	STATE OF ODISHA PRAKASH KUMAR DHUPAL VS	KUNAL KUMAR SWAIN VS	// // 0	
308	D-WP(C)/46119/2024	STATE OF ODISHA SARAT CHANDRA PANDA VS	VIVEKANANDA JENA VS	// // 0	
309	D-WP(C)/46120/2024	RAJESH KUMAR JENA A.UDAY BHASKAR VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
310	D-WP(C)/46122/2024	STATE OF ODISHA BIJAYA CHANDRA MAHAKUD VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
311	D-WP(C)/46123/2024	STATE OF ODISHA KRUSHNA CHANDRA MARNDI VS	BHABANI SANKAR DAS VS	// // 0	
312	D-WP(C)/46124/2024	LINGARAJ JENA BIDESI PRADHAN VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
313	D-WP(C)/46125/2024	STATE OF ODISHA SAMRENDRA ACHARYA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
314	D-WP(C)/46127/2024	STATE OF ODISHA LALIT NAHAK VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
315	D-WP(C)/46128/2024	STATE OF ODISHA DURGA PRASAD HEMBRAM VS	BHABANI SANKAR DAS VS	// // 0	
316	D-WP(C)/46129/2024	LINGARAJ JENA ANANTA CHARAN PADHY VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
317	D-WP(C)/46131/2024	STATE OF ODISHA TAPASWINI SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// // 0 //	

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318	D-WP(C)/46134/2024	TUMBANATH PANDA VS STATE OF ODISHA	ANUP KUMAR BOSE VS	// 0 //	
319	D-WP(C)/46135/2024 WP(C)/26989/2024	IN RE ROAD SAFETY IN JHARSUGUDA CITY AND JHARSUGUDA DISTRICT VS STATE OF ODISHA	HARSAKUMAR MOHANTY VS	// 0 //	
320	D-WP(C)/46138/2024	DR.THAKUR DILBAGH SINGH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
321	D-WP(C)/46139/2024	PUJA BEHERA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
322	D-WP(C)/46142/2024	PRAVASINI RAY VS THE COLLECTOR AND DISTRICT MAGISTRATE JAGATSINGHPUR	JAJATI KISHORE MOHANTY VS	// 0 //	
323	D-WP(C)/46143/2024	SANJU SAHOO VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
324	D-WP(C)/46145/2024	DR.MINAKHI PANDA VS STATE OF ORISSA	NIRANJAN PRASAD PATRA VS	// 0 //	
325	D-WP(C)/46146/2024	SUNITA CHHATRIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
326	D-WP(C)/46147/2024	CHANDRAMANI ROUT VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //	
327	D-WP(C)/46149/2024	CHANDASWAR MAHAPATRA VS STATE OF ORISSA	NIRANJAN PRASAD PATRA VS	// 0 //	
328	D-WP(C)/46150/2024	M/S S.K.SINGH AND CONSTRUCTION VS ASST DIRECTOR CUM RECOVERY OFFICER	SOMANATH MISHRA VS	// 0 //	
329	D-WP(C)/46152/2024	PRASANTA KUMAR MISHRA	ANUP UDAYA SENAPATI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/46155/2024	M/S UD SOLUTIONS PVT. LTD., WEST BENGAL	JATIN HARJAI	//	
		VS	VS	0	
		UNION OF INDIA		//	
331	D-WP(C)/46157/2024	ANIL KUMAR ROUT	ANURAG PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/46158/2024	KRUSHNA MOHANTY @ KRUSHNA CHANDRA MOHANTY	ANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/46161/2024	HIMANSHU BHUSAN BAL	SOUMYA RANJAN PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/46162/2024	SANYASI ROUT	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/46163/2024	T. SANJAY PRADHAN	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/46164/2024	SARAT CHANDRA SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/46166/2024	NARAYAN NAYAK	JYOTI PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/46168/2024	M/S MATRUPRAKASH INDANE GRAMIN VITRAK	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		INDIAN OIL CORPORATION		//	
339	D-WP(C)/46169/2024	MANIK HANS	ABHISHEK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/46170/2024	EXCELLENT ENGICON PVT.LTD	ARUN KUMAR BUDHIA	//	
		VS	VS	0	

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341	D-WP(C)/46171/2024	RESERVE BANK OF INDIA NIBARAN ROUT VS COMMISSIONER, GST AND CE, BBSR	ASIT KUMAR DASH VS	// // 0 //	
342	D-WP(C)/46176/2024	LINGARAJ NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
343	D-WP(C)/46178/2024	PRATAP CHANDRA PALLAI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
344	D-WP(C)/46179/2024	RAMADEBI ROUTARAY VS BASANTI SAHOO	BIBHUTI BHUSAN MISHRA VS	// 0 //	
345	D-WP(C)/46181/2024	DILLIP KUMAR MALLICK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
346	D-WP(C)/46182/2024	SUDHANSHU SEKHAR PANDA VS JOINT COMNR-CUM-ASSISTANT SETTLEMENT OFFICER, BHADRAK	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
347	D-WP(C)/46183/2024	ARTATRANA NANDA VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //	
348	D-WP(C)/46184/2024	BABULI BARIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
349	D-WP(C)/46185/2024	ULLASH CHANDRA LENKA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
350	D-WP(C)/46186/2024	SK ARIF VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //	
351	D-WP(C)/46187/2024	PANKAJ BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	

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352	D-WP(C)/46188/2024	RONNY BARIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //	
353	D-WP(C)/46189/2024	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// () //	
354	D-WP(C)/46190/2024	SOUMYA RANJAN MALLICK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //	
355	D-WP(C)/46191/2024	SATYAJIT RANA VS STATE OF ODISHA	MADAN MOHAN DAS VS	// () //	
356	D-WP(C)/46192/2024	PRADIPTA PALEI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// () //	
357	D-WP(C)/46194/2024	M/S. THE JEYPORE SUGAR COMPANY LTD., TAMILNADU VS THE STATE OF ODISHA	NARAYAN KASH ACHARYA VS	// () //	
358	D-WP(C)/46195/2024	RAMESH KUMAR SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //	
359	D-WP(C)/46196/2024	PRASANTA KUMAR BARIK VS THE SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT., BBSR	PRADEEP KUMAR MAHAPATRA VS	// () //	
360	D-ABLAPL/32687/2024	NARENDRA KANDAPAN @KANDHAPANI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TIKIRI /65 /2018 () //	AOD2024000001C202400332
361	D-ABLAPL/32692/2024	SURENDRA NAG VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE SADAR /135 /2020 () //	AOR20220000211C202400081
362	D-ABLAPL/32693/2024	ASIT KUMAR ROUL VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	KHANTAPADA /265 /2024 () //	AOR20220001087C202400092
363	D-ABLAPL/32696/2024	PRAMOD SWAIN	BIPIN KUMAR NAYAK	KAKATAPUR /197 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/32705/2024	SARAT KUMAR MOHAPATRA	JAYDEEP PAL	DHENKANAL TOWN /732 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/32714/2024	BAPUN GHADEI @ SUBRAT KUMAR GHADEI	JAYANTA KUMAR MAJHI	KHANTAPADA /265 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/32716/2024	BIKRAM MALIK	JAYANTA KUMAR MAJHI	KHANTAPADA /268 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/32717/2024	JURITA LIMA	RAKESH KUMAR ROUSTRAY	BIDANASI /256 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/32719/2024	CHEMA @ PURNA CHANDRA SAHOO	BISWARANJAN DALAI	BALIANTA P.S. /407 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/32720/2024	SUBAS LIMA	RAKESH KUMAR ROUSTRAY	BIDANASI /256 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/32723/2024	REENARANI NAIK	PRANAB KUMAR SAMANTRAY	PALLAHARA /288 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/32727/2024	SATYAJIT NAYAK @ DIPU	SIDDHARTH GOUTAM DAS	BENTKAR (42 MOUZA) UPD CUTTACK /301 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/32732/2024	AMAR BHARASAGAR	SIDDHARTH GOUTAM DAS	TITILAGARH /84 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/32735/2024	GAYADHAR SAHOO @ GAYADHAR SAHU	BIRAJA PRASAD NANDA	PATTAMUNDAI RURAL PS /493 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/32737/2024	SOMAN DAS	PUSPAMITRA MOHAPATRA	CDA-II /161 /2024	
		VS	VS	()	

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375	D-ABLAPL/32740/2024	STATE OF ODISHA ANKIT PRASAD VS	ABHINANDAN PRADHAN VS	// PIPLI /248 /2023 ()	
376	D-ABLAPL/32741/2024	STATE OF ODISHA GANESH DAS VS	SAMBIT BISWAL VS	// PARADEEP LOCK /371 /2024 ()	
377	D-ABLAPL/32746/2024	STATE OF ODISHA MD. ARMAN KHAN VS	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /338 /2024 ()	
378	D-ABLAPL/32749/2024	STATE OF ODISHA RAMESH CHANDRA SATNAMI VS	SATYABRATA MOHANTY VS	// GOLAMUNDA /17 /2024 ()	
379	D-ABLAPL/32750/2024	STATE OF ODISHA PRABHASH KU MALLICK VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /336 /2024 ()	
380	D-ABLAPL/32753/2024	STATE OF ODISHA PRAMOD KUMAR NAYAK @ PAPU VS	UNMESH CHANDRA JENA VS	// BASUDEVPUR /740 /2024 ()	
381	D-ABLAPL/32755/2024	STATE OF ODISHA JUBARAJ BISSOYI VS	SANGRAM KESHARI ROUT VS	// TENTULIKHUNTI /164 /2024 ()	
382	D-ABLAPL/32759/2024	STATE OF ODISHA MUKESH KUMAR AGRAWAL @ MUKESH AGRAWALAGNIHOTRA SAHU VS	VS	// BARGARH SADAR /384 /2024 ()	
383	D-ABLAPL/32760/2024	STATE OF ODISHA SK.ISHAQUE VS	BIJAYA KUMAR DASH VS	// BINJHARPUR /558 /2024 ()	
384	D-ABLAPL/32763/2024	STATE OF ODISHA JHUNULATA SAHOO VS	BIKRAM KESHARI RAJ VS	// PAHALA /407 /2024 ()	
385	D-ABLAPL/32765/2024	STATE OF ODISHA PRAVAT KUMAR SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /243 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :30/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/32768/2024	KRUSHNA CHANDRA SATNAMI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /297 /2024 () //	
387	D-ABLAPL/32769/2024	RAJU BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CHATRAPUR /633 /2024 () //	
388	D-ABLAPL/32770/2024	D. DANDAPANI REDDY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	RAMBHA (KHALLIKOTE) /581 /2024 () //	
389	D-ABLAPL/32772/2024	ANUSAYA DANSENA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	GAISILET /172 /2024 () //	
390	D-ABLAPL/32773/2024	SRIDHAR PARIDA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /389 /2024 () //	
391	D-ABLAPL/32774/2024	JIBAN JYOTI NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	Dhamara Police Station /77 /2024 () //	
392	D-ABLAPL/32775/2024	SUDARSAN PATRA VS STATE OF ODISHA	RAMAKANTA PANDA VS	/ /0 () //	
393	D-ABLAPL/32778/2024	BRUNDABAN NAHAK VS STATE OF ODISHA	ABHIJIT DAS VS	NIMAKHANDI /263 /2024 () //	
394	D-ABLAPL/32779/2024	SUNIL MEHER @ SUSHIL KUMAR MEHER VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	JUNAGARH /441 /2024 () //	
395	D-ABLAPL/32780/2024	SUBASH CHANDRA MEHER VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KANTABANJI /279 /2024 () //	
396	D-ABLAPL/32781/2024	SOUMYA RANJAN BISWAL VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /182 /2024 () //	
397	D-ABLAPL/32783/2024	MINU NAIK @ MINATI NAYAK	SARATHI JYOTI MOHANTY	BANAPUR P.S. /338 /2024	

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FILING REPORT AS ON :30/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/32784/2024	TIKU @ TIKESWAR PRADHAN	SUNIL KUMAR PANDA	BAGDIA /166 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/32785/2024	SK. MUSTAQUIM @ SK. MUSTAKIM	BIJAYA KUMAR DASH	BINJHARPUR /558 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/32786/2024	KAMAL NAHAK	SOUBHAGYA KUMAR DASH	RAMBHA (KHALLIKOTE) /536 /2024	AOR20220001631C202400146
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/32788/2024	DIVAKAR BARADA	SOUBHAGYA KUMAR DASH	GURANDI /59 /2024	AOR20220001631C202400147
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/32790/2024	ASHOK SWAIN@ASHOSK SWAIN	SOUBHAGYA KUMAR DASH	GURANDI /59 /2024	AOR20220001631C202400148
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/32791/2024	SANTOSH KUMAR SAHU	MANAS KUMAR SWAIN	MALKANGIRI /504 /2024	AOD20220004218C202400004
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/32795/2024	GITANJALI PARIDA	ALOK KUMAR MOHAPATRA	NAUGAON /267 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/32796/2024	ASIM @ASWAIN NAIK	KISHOR KUMAR NAIK	SUNDARGARH TOWN /289 /2024	AOR20220000264C202400002
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/32798/2024	SUKANTA TRIPATHY @ PADHI	SATYAJEET ROUT	PIPLI /130 /2000	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/32801/2024	KUNI NAYAK	DEBASIS PANIGRAHI	BRAHMAGIRI /90 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/32806/2024	SAWAN SAHOO	SOUMYA RANJAN DAS	UDITNAGAR /364 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/32814/2024	STATE OF ODISHA RANJAN KUMAR BHOI VS	SAPAN KUMAR LENKA VS	// KANDARPUR /193 /2024 ()	
410	D-ABLAPL/32815/2024	STATE OF ODISHA KALIA @ SONAM SRIDHAR NAYAK VS	RAMESH CHANDRA SWAIN VS	// BINJHARPUR /255 /2024 ()	
411	D-ABLAPL/32816/2024	STATE OF ODISHA SAPAN KUMAR LENKA VS	JAYANTA KUMAR MAJHI VS	// / 0 ()	
412	D-ABLAPL/32818/2024	STATE OF ODISHA RABINDRA PRADHAN VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /148 /2024 ()	
413	D-ABLAPL/32820/2024	STATE OF ODISHA TARUN ROUT VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /243 /2024 ()	
414	D-ABLAPL/32824/2024	STATE OF ODISHA TAPAS SAHU VS	PRASANTA KUMAR TRIPATHY VS	// / 0 ()	
415	D-ABLAPL/32826/2024	STATE OF ODISHA SAMIR HIAL VS	SANTOSH KUMAR DASH VS	// KHATIGUDA /116 /2024 ()	
416	D-ABLAPL/32829/2024	STATE OF ODISHA SK. BABU @ BABU KHAN VS	KULDEEP MOHANTY VS	// CHANDIPUR /57 /2011 ()	
417	D-ABLAPL/32830/2024	STATE OF ODISHA RASHMITA SAHU VS	MANAS KUMAR SWAIN VS	// MALKANGIRI /504 /2024 ()	AOD20220004218C202400005
418	D-ABLAPL/32833/2024	STATE OF ODISHA KAIBALYA JANI KORT HAR BINARTHA VS	AMLAN SHAKTI PAUL VS	// / 0 ()	
419	D-ABLAPL/32836/2024	STATE OF ODISHA AJAY KU ANR VS	SALAUDDIN KHAN VS	// BIKRAMPUR FCI /236 /2021 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/32840/2024	PAHANTIA BHOSAGAR @ BHOSAGAR VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BARGARH /595 /2024 () //	
421	D-ABLAPL/32844/2024	GOPINATH ROUT VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /554 /2024 () //	
422	D-ABLAPL/32848/2024	GOURI SANKAR PANDA VS STATE OF ODISHA	RAJJEET ROY VS	CHHEND /51 /2024 () //	
423	D-ABLAPL/32849/2024	RAJ KISHORE SAHU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BARGARH /595 /2024 () //	
424	D-ABLAPL/32852/2024	SK. NASIM VS STATE OF ODISHA	BASANTA KUMAR DAS VS	RAIRANGPUR TOWN /258 /2024 () //	
425	D-ABLAPL/32854/2024	BHIMA @ BHIMASEN BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PIPLI /21 /2022 () //	
426	D-ABLAPL/32858/2024	SURJIYAKANTA @ SURYAKANTA PANDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KUAKHIA /443 /2024 () //	
427	D-ABLAPL/32862/2024	RAJA SAHA VS STATE OF ODISHA	BABRU BAHAN DALABEHERA VS	NAYAGARH /147 /2015 () //	
428	D-ABLAPL/32865/2024	BISWABHUSAN PATI VS STATE OF ODISHA	SAROJ KUMAR ROURAY VS	// () //	AOD20240000656C202400010
429	D-ABLAPL/32869/2024	LAXMIDHAR SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /373 /2024 () //	
430	D-ABLAPL/32872/2024	SATRUGHNA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /454 /2024 () //	
431	D-ABLAPL/32874/2024	SAMIR SWAIN	JAGAJIBAN PRADHAN	DHARAKOT PS /336 /2024	

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FILING REPORT AS ON :30/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/32875/2024	SK.JAWED AKBAL	JYOTIRMAYA SAHOO	KHURDA MODEL /396 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/32876/2024	SWARNAPRAVA SAHOO	PANCHANAN PANIGRAHI	BHUBAN /479 /2024	AOD20240000001C202400333
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/32878/2024	JOGESWAR MOHAPATRA @ JOGESH KUMAR MOHAPATRA	PRANJAN MOHAPATRA	BAMBARI /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/32879/2024	PRAFULLA BALABANTARAY	JYOTIRMAYA SAHOO	BOLAGARH P.S. /205 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/32880/2024	BADAL KUMAR DAS	RAMAKANTA PRADHAN	JAJPUR ROAD /484 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/32881/2024	BADAL KUMAR DAS	RAMAKANTA PRADHAN	JAJPUR ROAD /470 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :30/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMS MP	SMITIPATI MOHANTY, P.KAMAT	22/2024
2	D-ARBP/35/2023 ARBP/35/2023	NILADRI SECURITY SERVICES MP	AMITABH PRADHAN	25/2024
3	D-WPC(OAC)/155/2019 WPC(OAC)/155/2019	JAGABANDHU MAJHI MP		89/2024
4	D-JCRLA/42/2021 JCRLA/42/2021	AJIT KUMAR PANDA MP	ADV. CHANDAN PANDA, M/S.BISWAJIT NAYAK, S.SAMANTRAY, A.K	221/2024
5	D-JCRLA/42/2021 JCRLA/42/2021	AJIT KUMAR PANDA MP	ADV. CHANDAN PANDA, M/S.BISWAJIT NAYAK, S.SAMANTRAY, A.K	222/2024
6	D-CRLMP/32748/2024 CRLMP/ /	DEEPAK KUMAR BEHERA MP	SASHIBHUSAN DAS	250/2024
7	D-CRLMP/32748/2024 CRLMP/ /	DEEPAK KUMAR BEHERA MP	SASHIBHUSAN DAS	251/2024
8	D-CRLMP/30670/2024 CRLMP/1459/2024	SWAROOP KUMAR SAHOO MP	SHIB SHANKAR MOHANTY	252/2024
9	D-TRP(C)/46051/2024 TRP(C)/ /	ARUN KUMAR SINGH MP	ASHWINI KUMAR DAS	358/2024
10	D-TRP(C)/46173/2024 TRP(C)/ /	ASMITA BAGH MP	KURESH PRASAD DASH	359/2024
11	D-RVWPET/494/2023 RVWPET/494/2023	JOGINATH DASH MP	ADV.	405/2024
12	D-RVWPET/44269/2024 RVWPET/ /	SATYANARAYAN AGRAWAL MP	JAGAJIBAN PRADHAN	406/2024
13	D-RVWPET/46136/2024 RVWPET/ /	M/S. SRI GOPAL STORE,SAMBALPUR MP	ADV	407/2024
14	D-CONTC/42626/2024 CONTC/ /	PRAMOD KUMAR SAHU MP	SURENDRA KUMAR SAHOO	453/2024
15	D-CONTC/44648/2024 CONTC/7521/2024	DEBASIS KAR MP	JYOTIRMAY GUPTA	454/2024
16	D-CONTC/40263/2024 CONTC/6971/2024	PRAFULLA CHANDRA SAHANI MP	ADV.	455/2024
17	D-RPFAM/311/2022 RPFAM/311/2022	BALARAM GOUDA MP	TUKUNA MISHRA	468/2024
18	D-RPFAM/46174/2024 RPFAM/ /	SHYAM SUNDAR SWAIN MP	BYOMAKESH TRIPATHY	469/2024
19	D-MATA/123/2023 MATA/123/2023	AMARENDRA SAMAL MP		490/2024
20	D-MATA/46064/2024 MATA/ /	KAMIS HASAN MP	SHAIK ABDUL NAYEEM	491/2024
21	D-MATA/46154/2024 MATA/ /	ANIMA RANI @ ANIMA RANI BEHERA MP	PRASANTA KUMAR JENA	492/2024
22	D-CMAPL/41415/2024 CMAPL/374/2024	SAILABALA SAHOO MP	ADV.	545/2024
23	D-CMAPL/42525/2024 CMAPL/ /	RIPUKANTI SUNA MP	ADV.	546/2024
24	D-CMAPL/46140/2024 CMAPL/ /	D.M., NEW INDIA ASSURANCE CO.LTD,CUTTACK MP		547/2024
25	D-CMAPL/46140/2024 CMAPL/ /	D.M., NEW INDIA ASSURANCE CO.LTD,CUTTACK MP		548/2024
26	D-CMAPL/412/2023	KRUSHNA CH. PANIGRAHY	MANOJ KUMAR NAYAK	

	CMAPL/412/2023	MP		549/2024
27	D-FAO/28539/2024	MANAGER LEGAL, M/S. MAGMA HDI G.I. CCP.DUTTA		
	FAO/313/2024	MP		942/2024
28	D-SA/340/1996	ROUT MAHALINGA	M/S.S.K.PUROHIT	
	SA/340/1996	MP		970/2024
29	D-SA/266/1993	BANIKILA KAMRAJU	M/S.R.P.MOHAPATRA	
	SA/266/1993	MP		971/2024
30	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		972/2024
31	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		973/2024
32	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		974/2024
33	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		975/2024
34	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		976/2024
35	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		977/2024
36	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		978/2024
37	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		979/2024
38	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		980/2024
39	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		981/2024
40	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		982/2024
41	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		983/2024
42	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		984/2024
43	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		985/2024
44	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		986/2024
45	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		987/2024
46	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		988/2024
47	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		989/2024
48	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		990/2024
49	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		991/2024
50	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		992/2024
51	D-CRLREV/32691/2024	NARESH CHANDRA BHANJA	SWAPNIL ROY	
	CRLREV/ /	MP		1023/2024
52	D-CRLREV/32728/2024	ASHOK KUMAR DAS	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1024/2024
53	D-CRLREV/32743/2024	PRAMODA KUMAR KADAMASINGH	JANMEJAYA KATIKIA	
	CRLREV/ /	MP		1025/2024
54	D-RSA/260/2023	BHUBANESWAR GIRI	BHABANI SHANKAR DAS	
	RSA/260/2023	MP		1251/2024
55	D-RSA/209/2023	PRATAP KESHARI MOHANTY	BIBEKANANDA BHUYAN	
	RSA/209/2023	MP		1252/2024
56	D-RSA/282/2023	SUKANTI SAHU	SUBHRANSU BHUSAN MOHANTY	
	RSA/282/2023	MP		1253/2024
57	D-RSA/208/2015	GOPALJI MAHAPRABHU@GOPALJI JEW	M/S.SUKUMAR GHOSH	
	RSA/208/2015	MP		1254/2024

58	D-RSA/208/2015 RSA/208/2015	GOPALJI MAHAPRABHU@GOPALJI JEW MP	M/S.SUKUMAR GHOSH	1255/2024
59	D-RSA/208/2015 RSA/208/2015	GOPALJI MAHAPRABHU@GOPALJI JEW MP	M/S.SUKUMAR GHOSH	1256/2024
60	D-CMP/45980/2024 CMP/ /	CHITTARANJAN MAHAKHUD MP	LAXMAN PRADHAN	1306/2024
61	D-CMP/44564/2024 CMP/1233/2024	SONALI MOHAPATRA MP	JYOTI PATNAIK	1307/2024
62	D-CMP/46093/2024 CMP/ /	SULOCHANA BARIK MP	PRAVAT RANJAN SUTAR	1308/2024
63	D-CMP/46114/2024 CMP/ /	SOURAJYA PRADHAN @ SWARAJYA PRADHAN MP	ADARSHANANDA MOHAPATRA	1309/2024
64	D-CMP/46132/2024 CMP/ /	KAILASH CHANDRA DAS MP	SRINIBASH SATAPATHY	1310/2024
65	D-CMP/46137/2024 CMP/ /	BIKASH KUMAR BOHIDAR MP	AMIT PRASAD BOSE	1311/2024
66	D-CMP/46141/2024 CMP/ /	MIRARANI FULLANTON MP	AMIT PRASAD BOSE	1312/2024
67	D-CMP/46144/2024 CMP/ /	SANTOSH KUMAR PANDA MP	NIROD KUMAR SAHU	1313/2024
68	D-CMP/46148/2024 CMP/ /	BIJAY KUMAR MAHANTA MP	AJODHYA RANJAN DASH	1314/2024
69	D-CMP/46175/2024 CMP/ /	JAGABANDHU SWAIN MP	BIBEKANANDA BHUYAN	1315/2024
70	D-BLAPL/29749/2024 BLAPL/10208/2024	MUNAWAR RAJA MP	SIDHARTHA SANKAR RAY	1415/2024
71	D-BLAPL/2801/2024 BLAPL/717/2024	RAKESH KUMAR MALLIK MP	AMULYA RATNA PANDA	1416/2024
72	D-BLAPL/30717/2024 BLAPL/10421/2024	SISIRA NAYAK MP		1417/2024
73	D-BLAPL/28237/2024 BLAPL/9576/2024	SUBASH NUNDRUKA MP	BUDHIRAM DAS	1418/2024
74	D-BLAPL/26357/2024 BLAPL/9913/2024	BISWAMBAR SAHU @ BISHWAMBAR SAHU MP	GOPAL KRUSHNA MOHANTY	1419/2024
75	D-BLAPL/803/2015 BLAPL/803/2015	RAKESH CHOPRA MP		1420/2024
76	D-BLAPL/16993/2024 BLAPL/6170/2024	JERRY@MOHAMMED KANNU MUSHTAQ MP	BIJAYA CHARAN SWAIN	1421/2024
77	D-BLAPL/6877/2015 BLAPL/6877/2015	SANTOSH KUMAR ROUL MP		1422/2024
78	D-BLAPL/13757/2023 BLAPL/13757/2023	SATYRANJAN SAMANTARAY @ SIBU MP		1423/2024
79	D-BLAPL/28520/2024 BLAPL/9731/2024	AMAR DAS MP	BIJAY KUMAR BEHERA	1424/2024
80	D-BLAPL/28518/2024 BLAPL/9765/2024	ARJUNA BISWAL MP	BIJAY KUMAR BEHERA	1425/2024
81	D-ABLAPL/21747/2024 ABLAPL/7942/2024	AKHAYA KUMAR NAYAK MP		2399/2024
82	D-ABLAPL/21744/2024 ABLAPL/7939/2024	AKHAYA KUMAR NAYAK MP		2400/2024
83	D-ABLAPL/29121/2024 ABLAPL/10793/2024	ABU JAFAR KHAN MP		2401/2024
84	D-ABLAPL/28398/2024 ABLAPL/10540/2024	BISWAJIT BEHERA MP		2402/2024
85	D-ABLAPL/21660/2024 ABLAPL/7977/2024	BHASKAR CHANDRA PRADHAN MP		2403/2024
86	D-ABLAPL/12816/2024 ABLAPL/4732/2024	PRAFULLA MALLIK @ MALLICK MP		2404/2024
87	D-ABLAPL/10681/2024 ABLAPL/3827/2024	BIJAYA BHOI MP		2405/2024
88	D-ABLAPL/20520/2024 ABLAPL/7618/2024	SADANANDA BEHERA MP		2406/2024
89	D-ABLAPL/26746/2024	NANDAKISHORE BAG		

	ABLAPL/10235/2024	MP		2407/2024
90	D-ABLAPL/26656/2024	LOKNATH SWAIN	BIJAY KUMAR PRADHAN	
	ABLAPL/10155/2024	MP		2408/2024
91	D-ABLAPL/20789/2024	KANAKLATA KHUNTIA		
	ABLAPL/7621/2024	MP		2409/2024
92	D-ABLAPL/30596/2024	CHUDAMANI BEHERA		
	ABLAPL/11503/2024	MP		2410/2024
93	D-ABLAPL/23378/2024	HRUDANANDA ROUT @ DHANESWAR ROUT	D. GOLAM MADANI	
	ABLAPL/8620/2024	MP		2411/2024
94	D-ABLAPL/13982/2024	PAPU @ SUKANTA BEHERA	PRAKASH CHANDRA DASH	
	ABLAPL/4897/2024	MP		2412/2024
95	D-ABLAPL/27281/2024	JAYA PRADHAN @ JAYI PRADHAN		
	ABLAPL/10051/2024	MP		2413/2024
96	D-ABLAPL/28614/2024	SURENDRA DAS		
	ABLAPL/10590/2024	MP		2414/2024
97	D-ABLAPL/29093/2024	HANU@HARESH @PRADIP KUMAR SWAIN	DOM PRAKASH SARAN	
	ABLAPL/11019/2024	MP		2415/2024
98	D-ABLAPL/7815/2024	TIHULU @ TIHUL NAIK		
	ABLAPL/2864/2024	MP		2416/2024
99	D-MACA/42153/2024	PANDAB JENA	RAJENDRA NARAYAN ROUT	
	MACA/1097/2024	MP		2583/2024
100	D-MACA/46005/2024	SARITA BEHERA	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		2584/2024
101	D-MACA/46016/2024	SUKANTI HARIJAN	RAJIB LOCHAN PATTNAIK	
	MACA/ /	MP		2585/2024
102	D-MACA/46016/2024	SUKANTI HARIJAN	RAJIB LOCHAN PATTNAIK	
	MACA/ /	MP		2586/2024
103	D-MACA/46019/2024	MANJULA SAHOO	RAMESH CH. BEHERA	
	MACA/ /	MP		2587/2024
104	D-MACA/43852/2024	MANAGOBINDA NAYAK	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2588/2024
105	D-MACA/42958/2024	RASMITA DAS	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2589/2024
106	D-MACA/43852/2024	MANAGOBINDA NAYAK	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2590/2024
107	D-MACA/42958/2024	RASMITA DAS	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2591/2024
108	D-MACA/45274/2024	D.M., UNITED INDIA INSURANCE CO.LTD.	SUBRATKA TPATPHY	
	MACA/ /	MP		2592/2024
109	D-MACA/46177/2024	CHOLAMANDALAM GENERAL INSURANCE CO.LTD.	EDOMLAIL K BBSR	
	MACA/ /	MP		2593/2024
110	D-CRLA/385/2016	PRADEEP KUMAR GIRI	M/S.BIJAYA KUMAR RAGADA	
	CRLA/385/2016	MP		2763/2024
111	D-CRLA/32698/2024	BHASKAR BISWAL	DEEPANKAR PANIGRAHY	
	CRLA/ /	MP		2764/2024
112	D-CRLA/32698/2024	BHASKAR BISWAL	DEEPANKAR PANIGRAHY	
	CRLA/ /	MP		2765/2024
113	D-CRLA/32733/2024	MILAN KUMAR SWAIN	MANAS KUMAR CHAND	
	CRLA/ /	MP		2766/2024
114	D-CRLA/112/2005	KAMALINI DAS	Adv	
	CRLA/112/2005	MP		2767/2024
115	D-CRLA/32744/2024	MANGULI BHUMIA	ARUN KUMAR MISHRA	
	CRLA/ /	MP		2768/2024
116	D-CRLA/32744/2024	MANGULI BHUMIA	ARUN KUMAR MISHRA	
	CRLA/ /	MP		2769/2024
117	D-CRLA/32744/2024	MANGULI BHUMIA	ARUN KUMAR MISHRA	
	CRLA/ /	MP		2770/2024
118	D-CRLA/31193/2024	AMULYA KRUSHNA DHARAI	DHIRENDRA KUMAR MOHAPATRA	
	CRLA/ /	MP		2771/2024
119	D-CRLA/447/2023	PUJARI	MANORANJAN PADHY	
	CRLA/447/2023	MP		2772/2024
120	D-CRLA/447/2023	PUJARI	MANORANJAN PADHY	
	CRLA/447/2023	MP		2773/2024

121	D-CRLA/1224/2023 CRLA/1224/2023	JAYA GOUD MP	JNYANANANDA PANDA	2774/2024
122	D-CRLA/31121/2024 CRLA/ /	LAXMAN BEHERA MP	PANCHANAN PANIGRAHI	2775/2024
123	D-CRLA/32843/2024 CRLA/ /	MADHUSUDAN MURMU MP	SOUGAT DASH	2776/2024
124	D-CRLA/32843/2024 CRLA/ /	MADHUSUDAN MURMU MP	SOUGAT DASH	2777/2024
125	D-CRLA/32843/2024 CRLA/ /	MADHUSUDAN MURMU MP	SOUGAT DASH	2778/2024
126	D-CRLA/693/2021 CRLA/693/2021	SIBU KUMAR ORAM MP	RABI NARAYAN BEHERA, M/S.BISWAJIT NAYAK, S.SAMANTRAY, A.	2779/2024
127	D-CRLA/705/2018 CRLA/705/2018	CHITRASENA MALLICK MP	M/S.MANOJ.K.PATI,R.MOHAPATRA,PRASANTA KU SATAPATHY	2780/2024
128	D-CRLA/1133/2022 CRLA/1133/2022	BIJAY BADAIAK@RAJAN MP	BISWAJIT NAYAK	2781/2024
129	D-CRLMC/32697/2024 CRLMC/ /	DUTIA RAJHANS MP	DILIP KUMAR SAHU	2898/2024
130	D-CRLMC/32700/2024 CRLMC/ /	JAGANNATH KUMAR PADHI MP	S.S.RAY (2)	2899/2024
131	D-CRLMC/32715/2024 CRLMC/ /	NARESH MAJHI MP	PRAJIT KUMAR PRADHAN	2900/2024
132	D-CRLMC/28716/2024 CRLMC/3676/2024	SWAYAMBAR MAJHI MP		2901/2024
133	D-CRLMC/32762/2024 CRLMC/ /	CH. TRINATH MP	BANSHIDHAR BAUG	2902/2024
134	D-CRLMC/18066/2024 CRLMC/2360/2024	AJIT@ATISH KUMAR LENKA@ATISH LENKA MP		2903/2024
135	D-CRLMC/32793/2024 CRLMC/ /	SIBA PRASAD MOHALIK@SIBA MOHALIKAJAYA KUMAR NAYAK MP		2904/2024
136	D-CRLMC/32802/2024 CRLMC/ /	AMRIT ANANDA DAS MP	SMRUTI RANJAN ROUT	2905/2024
137	D-CRLMC/32832/2024 CRLMC/ /	RAKESH MAHATO @ RAKESH KUMAR MAHATO MP	RAKESH AGARWAL	2906/2024
138	D-CRLMC/32845/2024 CRLMC/ /	PRADEEP KUMAR ROUT MP	ASHOK KUMAR BEHERA	2907/2024
139	D-CRLMC/32851/2024 CRLMC/ /	SANJAY BANSAL MP	SOUMIK SPANDAN TRIPATHY	2908/2024
140	D-CRLMC/25214/2024 CRLMC/3284/2024	MAHENDRA KUMAR DASH MP	SUBRATA MISHRA	2909/2024
141	D-CRLMC/32855/2024 CRLMC/ /	DEBESH SHARMA@DAVESH KUMAR SHARMA MP	SUBMANANTA KUMAR PRADHAN	2910/2024
142	D-CRLMC/32863/2024 CRLMC/ /	SUNIL DORA MP	MANORANJAN PADHI	2911/2024
143	D-CRLMC/32870/2024 CRLMC/ /	RAKESH ROUT MP	BYOMAKESH TRIPATHY	2912/2024
144	D-CRLMC/32831/2024 CRLMC/ /	PRAMILA BEHERA MP	ABHIJIT PATI	2913/2024
145	D-CRLMC/32885/2024 CRLMC/ /	CHIRANJIBI SAHU MP	SULOCHANA PATRO	2914/2024
146	D-WA/45967/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	7825/2024
147	D-WA/45967/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	7826/2024
148	D-WA/45967/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	7827/2024
149	D-WA/46071/2024 WA/ /	CHANDAN KUMAR MAHAPATRA MP	BUDHADEV ROURAY	7828/2024
150	D-WA/45989/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A	7829/2024
151	D-WA/40544/2024 WA/ /	NATHA KHARSEL MP	PRAMOD KISHORE CHAND	7830/2024
152	D-WA/45989/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A	

	WA/ /	MP		7831/2024
153	D-WA/45989/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A	
	WA/ /	MP		7832/2024
154	D-WA/46000/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7833/2024
155	D-WA/46054/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI,A.S.C	
	WA/ /	MP		7834/2024
156	D-WA/46054/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI,A.S.C	
	WA/ /	MP		7835/2024
157	D-WA/46000/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7836/2024
158	D-WA/46000/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7837/2024
159	D-WA/46055/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7838/2024
160	D-WA/46055/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7839/2024
161	D-WA/46055/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7840/2024
162	D-WA/46056/2024	STATE OF ODISHA	LALATENDU SAMANTARAY,A.G.A	
	WA/ /	MP		7841/2024
163	D-WA/46056/2024	STATE OF ODISHA	LALATENDU SAMANTARAY,A.G.A	
	WA/ /	MP		7842/2024
164	D-WA/46056/2024	STATE OF ODISHA	LALATENDU SAMANTARAY,A.G.A	
	WA/ /	MP		7843/2024
165	D-WA/46133/2024	GOVERNING BODY OF PALLISHREE WOMEN'S HIGH SCHOOL, KANSALPUR, BALICHANDRAPUR		
	WA/ /	MP		7844/2024
166	D-WA/46059/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	
	WA/ /	MP		7845/2024
167	D-WA/46059/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	
	WA/ /	MP		7846/2024
168	D-WA/46059/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	
	WA/ /	MP		7847/2024
169	D-WA/46013/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	
	WA/ /	MP		7848/2024
170	D-WA/46013/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	
	WA/ /	MP		7849/2024
171	D-WA/46013/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	
	WA/ /	MP		7850/2024
172	D-WA/46061/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7851/2024
173	D-WA/46061/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7852/2024
174	D-WA/46061/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7853/2024
175	D-WA/46014/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7854/2024
176	D-WA/46014/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7855/2024
177	D-WA/46014/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7856/2024
178	D-WA/46066/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7857/2024
179	D-WA/46066/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7858/2024
180	D-WA/46066/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7859/2024
181	D-WP(C)/45968/2024	THE CHIEF EXECUTIVE , ODISHA RENEWABLE ENERGY DEVELOPMENT AGENCY		
	WP(C)/ /	MP		14529/2024
182	D-WP(C)/45969/2024	M/S. ORISSA STEVEDORES LTD.,CUTTACK	KAJAL SAHOO	
	WP(C)/26914/2024	MP		14530/2024
183	D-WP(C)/40614/2021	ALBAN BAGH	NIRANJAN PANDA	
	WP(C)/40614/2021	MP		14531/2024

184	D-WP(C)/14006/2024 WP(C)/9905/2024	NARENDRA ROUT MP	PRAFULLA KUMAR BISWAL	14532/2024
185	D-WP(C)/45961/2024 WP(C)/ /	RAJASHREE GOUDA MP	SRINIVAS MOHANTY	14533/2024
186	D-WP(C)/45984/2024 WP(C)/ /	NIRANJAN KISHAN MP	BANSHIDHAR SATAPATHY	14534/2024
187	D-WP(C)/45987/2024 WP(C)/ /	LAXMIPRIYA SINGH MP	RAMESH CH. BEHERA	14535/2024
188	D-WP(C)/45993/2024 WP(C)/ /	M/S. KEYSTONE INFRA BUILD BILASPUR, MP	SOLANKI PRANJAN TRIPATHY	14536/2024
189	D-WP(C)/13992/2015 WP(C)/13992/2015	GOPAL KRUSHNA DANGUA MP	M/S.PRASANNA KU.MISHRA	14537/2024
190	D-WP(C)/45996/2024 WP(C)/26988/2024	M/S ABIRVAB STEEL PRODUCT, CUTTACK MP	SRUDRA NARAYAN PARIJA	14538/2024
191	D-WP(C)/45971/2024 WP(C)/ /	JITENDRA KUMAR SAHU MP	SRINIVAS MOHANTY	14539/2024
192	D-WP(C)/45999/2024 WP(C)/ /	ANANTA KUMAR BAG MP	ALOK KUMAR PANDA	14540/2024
193	D-WP(C)/45998/2024 WP(C)/26910/2024	SUBHAM KUMAR DORA MP	DIGAMBARA MISHRA	14541/2024
194	D-WP(C)/45972/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	14542/2024
195	D-WP(C)/45972/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	14543/2024
196	D-WP(C)/46002/2024 WP(C)/ /	MURALIDHAR NAYAK MP	PRAFULLA CHANDRA DAS	14544/2024
197	D-WP(C)/11907/2019 WP(C)/11907/2019	ODISHA GRAMYA BANK,BBSR MP	MR PRAVAT KU PADHI	14545/2024
198	D-WP(C)/45962/2024 WP(C)/ /	AMULYA KUMAR PATRA MP	SRINIVAS MOHANTY	14546/2024
199	D-WP(C)/40501/2024 WP(C)/23550/2024	SIMANCHAL SATAPATHY MP	MITHUN DAS	14547/2024
200	D-WP(C)/45973/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	14548/2024
201	D-WP(C)/45973/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	14549/2024
202	D-WP(C)/46007/2024 WP(C)/ /	M/S SUSHRI TRADERS MP	UMESH CHANDRA BEHURA	14550/2024
203	D-WP(C)/46009/2024 WP(C)/ /	SOUBHAGYA KUMAR JENA MP	BIKRAM CHANDRA GHADEI	14551/2024
204	D-WP(C)/45974/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	14552/2024
205	D-WP(C)/45974/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	14553/2024
206	D-WP(C)/46015/2024 WP(C)/ /	M/S. CHAKADOLA SIZE TIMBER DEPO AND MP	CHAKADOLA BHURE, DHENKANAL	14555/2024
207	D-WP(C)/24046/2022 WP(C)/24046/2022	UNION OF INDIA MP	PRABHU PRASANNA BEHERA (CGC)	14556/2024
208	D-WP(C)/46017/2024 WP(C)/ /	PRASANTA KUMAR HOTA MP	DAYANANDA MOHAPATRA	14557/2024
209	D-WP(C)/45975/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	14558/2024
210	D-WP(C)/45975/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	14559/2024
211	D-WP(C)/46020/2024 WP(C)/26939/2024	MAA MANGALA SHG, MASABARI, NAYAGAN MP	JANMEJAYA KATIKIA	14560/2024
212	D-WP(C)/46021/2024 WP(C)/ /	HEMANTA KUMAR SENAPATI MP	SAILABALA JENA	14561/2024
213	D-WP(C)/46024/2024 WP(C)/ /	SASWAT KUMAR BAGARTY MP	SIDDHARTH PRASAD MISHRA	14562/2024
214	D-WP(C)/14151/2023 WP(C)/14151/2023	KULAMANI SAHOO MP	JAGAMOHAN PATTANAIAK	14563/2024
215	D-WP(C)/39105/2024	PARAMANANDA BEHERA		

216	WP(C)/23244/2024 D-WP(C)/46025/2024 WP(C)/ /	MP NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI MP	INDRA MOHANTY	14564/2024
217	D-WP(C)/46027/2024 WP(C)/ /	DR. SUSHREE SANGEETA KAR MP	BHABANI SANKAR TRIPATHY (1)	14565/2024
218	D-WP(C)/26899/2017 WP(C)/26899/2017	SUSILA DAS MP	M/S.B.B.MISHRA	14566/2024
219	D-WP(C)/26899/2017 WP(C)/26899/2017	SUSILA DAS MP	M/S.B.B.MISHRA	14567/2024
220	D-WP(C)/46028/2024 WP(C)/ /	THE NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI MP	INDRA MOHANTY	14568/2024
221	D-WP(C)/46031/2024 WP(C)/26953/2024	JASOBANTA NAYAK MP	PRAVAT KUMAR MUDULI	14569/2024
222	D-WP(C)/45976/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	14570/2024
223	D-WP(C)/45976/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	14571/2024
224	D-WP(C)/40713/2024 WP(C)/24815/2024	DIPAK KUMAR HOTA MP		14572/2024
225	D-WP(C)/45977/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	14573/2024
226	D-WP(C)/45977/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	14574/2024
227	D-WP(C)/45966/2024 WP(C)/ /	TUSAR KANTA BEHERA MP	SRINIVAS MOHANTY	14575/2024
228	D-WP(C)/37192/2024 WP(C)/22268/2024	MITHUN PUROHIT MP		14576/2024
229	D-WP(C)/46042/2024 WP(C)/ /	M/S QUALICUM SOLUTIONS PVT.LTD, KOKATA MP	KANANBALA ROY CHOUDHURY	14577/2024
230	D-WP(C)/46043/2024 WP(C)/ /	DR.ASHUTOSH SAHOO MP	SUBHADUTTA ROUTHAY	14578/2024
231	D-WP(C)/46046/2024 WP(C)/ /	M/S. QUALICUM SOLUTIONS PVT.LTD MP	KANANBALA ROY CHOUDHURY	14579/2024
232	D-WP(C)/39221/2024 WP(C)/23473/2024	SANJUKTA MALIK MP	SURYAKANTA DASMOHAPATRA	14580/2024
233	D-WP(C)/46068/2024 WP(C)/ /	KALISHANKAR SAHOO MP	KANANBALA ROY CHOUDHURY	14581/2024
234	D-WP(C)/23756/2024 WP(C)/14896/2024	DR.PUSHPARENU JENA MP	UMAKANTA MISHRA	14582/2024
235	D-WP(C)/23753/2024 WP(C)/13980/2024	DILLIP KUMAR SAHOO MP	UMAKANTA MISHRA	14583/2024
236	D-WP(C)/23752/2024 WP(C)/14992/2024	TRILOCHAN DAS MP	UMAKANTA MISHRA	14584/2024
237	D-WP(C)/23755/2024 WP(C)/13974/2024	SATYANANDA RAY MP	UMAKANTA MISHRA	14585/2024
238	D-WP(C)/46081/2024 WP(C)/ /	SANTOSH KUMAR SAHU MP	SURYAKANTA DWIBEDI	14586/2024
239	D-WP(C)/45978/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	14587/2024
240	D-WP(C)/45978/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	14588/2024
241	D-WP(C)/46097/2024 WP(C)/26974/2024	DR.SWARNAV PATNAIK MP	M. S. RIZVI	14589/2024
242	D-WP(C)/46104/2024 WP(C)/ /	DILLIP KUMAR DWARI MP	AMITABH PRADHAN	14590/2024
243	D-WP(C)/46107/2024 WP(C)/ /	M/S.YATRI BHOJAN PRIVATE LTD, BBSR MP	DEEPALI MAHAPATRA	14591/2024
244	D-WP(C)/9043/2020 WP(C)/9043/2020	UDAYANATH MAJHI MP	L.K.MOHANTY	14592/2024
245	D-WP(C)/37841/2024 WP(C)/22665/2024	JAYANTI DAS MP	RAVI SHANKAR SAMAL	14593/2024
246	D-WP(C)/46115/2024 WP(C)/ /	SARAT CHANDRA PANDA MP	VIVEKANANDA JENA	14594/2024
				14595/2024

247	D-WP(C)/46119/2024 WP(C)/ /	SARAT CHANDRA PANDA MP	VIVEKANANDA JENA	14596/2024
248	D-WP(C)/46010/2024 WP(C)/ /	SAKAMBARI MOHANTY MP	PRAFULLA KUMAR KAR	14597/2024
249	D-WP(C)/46131/2024 WP(C)/ /	TAPASWINI SAHU MP	KULDEEP MOHANTY	14598/2024
250	D-WP(C)/46134/2024 WP(C)/ /	TUMBANATH PANDA MP	ANUP KUMAR BOSE	14599/2024
251	D-WP(C)/46138/2024 WP(C)/ /	DR.THAKUR DILBAGH SINGH MP	ADYASIDHI MISHRA	14601/2024
252	D-WP(C)/46139/2024 WP(C)/ /	PUJA BEHERA MP	HARIPAD MOHANTY	14602/2024
253	D-WP(C)/46143/2024 WP(C)/ /	SANJU SAHOO MP	HARIPAD MOHANTY	14603/2024
254	D-WP(C)/46012/2024 WP(C)/ /	DEBARAJ SWAIN MP	SURYAKANTA DASH	14604/2024
255	D-WP(C)/46146/2024 WP(C)/ /	SUNITA CHHATRIA MP	MOHENDRA KUMAR MOHAPATRO	14605/2024
256	D-WP(C)/46147/2024 WP(C)/ /	CHANDRAMANI ROUT MP	SWETALANA DAS	14606/2024
257	D-WP(C)/46150/2024 WP(C)/ /	M/S S.K.SINGH AND CONSTRUCTION MP	SOMANATH MISHRA	14607/2024
258	D-WP(C)/46155/2024 WP(C)/ /	M/S UD SOLUTIONS PVT. LTD., WEST BENGAL MP	GAILN HARJAI	14608/2024
259	D-WP(C)/46157/2024 WP(C)/ /	ANIL KUMAR ROUT MP	ANURAG PATI	14609/2024
260	D-WP(C)/14721/2004 WP(C)/14721/2004	KRUSHNA CH. PANIGRAH MP		14610/2024
261	D-WP(C)/46158/2024 WP(C)/ /	KRUSHNA MOHANTY @ KRUSHNA CHANDRA MOHANTY MP	BRINDHANNA MOHAPATRA	14611/2024
262	D-WP(C)/22568/2022 WP(C)/22568/2022	M/S JAGANNATH STORE, DHENKANAL MP	ASIT KUMAR DASH	14612/2024
263	D-WP(C)/46163/2024 WP(C)/ /	T. SANJAY PRADHAN MP	PRAVASH CHANDRA JENA	14613/2024
264	D-WP(C)/45955/2024 WP(C)/ /	UPENDRA PRADHAN MP	ULLASH CHANDRA MOHANTY	14614/2024
265	D-WP(C)/46168/2024 WP(C)/ /	M/S MATRUPRAKASH INDANE GRAMIN STORE MP	SRABHYA JYOTI BISWAL	14615/2024
266	D-WP(C)/46170/2024 WP(C)/ /	EXCELLENT ENGICON PVT.LTD MP	ARUN KUMAR BUDHIA	14616/2024
267	D-WP(C)/46171/2024 WP(C)/ /	NIBARAN ROUT MP	ASIT KUMAR DASH	14617/2024
268	D-WP(C)/46060/2024 WP(C)/ /	SANTOSH KUMAR SAMANTARA MP	SUKANTA KUMAR DALAI	14618/2024
269	D-WP(C)/39739/2024 WP(C)/23470/2024	SUKANTA KUMAR BEHERA MP	SIDHARTH PRASAD DAS	14619/2024
270	D-WP(C)/46186/2024 WP(C)/ /	SK ARIF MP	BHARAT CHANDRA PATRA	14620/2024
271	D-WP(C)/46189/2024 WP(C)/ /	ASHOK KUMAR PRADHAN MP	DR. JITENDRA KUMAR LENKA	14621/2024
272	D-WP(C)/46191/2024 WP(C)/ /	SATYAJIT RANA MP	MADAN MOHAN DAS	14622/2024
273	D-WP(C)/46194/2024 WP(C)/ /	M/S. THE JEYPORE SUGAR COMPANY LTD. MP	KASHI KUMAR	14623/2024
274	D-WP(C)/46105/2024 WP(C)/ /	BHARATMATA SELF HELP GROUP, RADHAKRISHNA MP	ABHINAV PRASAD DAS SANCHAYAT, DHAMNAGAR	14624/2024